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title: Election of 15 Members from Lok Sabha and 07 Members from Rajya Sabha to Committee on Public Accounts.

PROF. K.V. THOMAS (ERNAKULAM): I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from amongst themselves to serve as Members of the Committee on Public Accounts for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018."

HON. SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from amongst themselves to serve as Members of the Committee on Public Accounts for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018. "

The motion was adopted.

PROF. K.V. THOMAS: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts on the House for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

HON. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts on the House for the term beginning on the 1st May, 2017 and ending on the 30th April, 2018 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

The motion was adopted.